

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:107
ANSWERED ON:05.08.2013
BAN ON IPL
Sule Supriya

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is considering banning of the IPL in the wake of recent exposure of betting and spot fixing;
- (b) if so, the details thereof; and
- (c) the specific measure have been taken for saving sports including cricket from such crime incidents?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (c) Madam, the Indian Premier League (IPL) involves city teams managed by private entities. Ministry of Youth Affairs & Sports does not deal with IPL because the national team does not participate in the IPL tournaments. Hence this Ministry has no role in the matter.